

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/953/2019 IN CP/510/IB/2017
NAME OF PETITIONER : The Assistant Provident Fund
Commissioner & Recovery Officer
NAME OF RESPONDENT : R. Raghavendran (Liquidator)
(Veasons Energy Systems Pvt Ltd)
SECTION : Sec.60(5)(C) of IBC

ORDER

Due to administrative exigencies in relation to sitting in Bench-II,
the matter could not be taken up today. List this matter
on **12.08.2021**.


(K.NATARAJAN)
Deputy Registrar

MS